

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOS. 67 OF 2015 AND 41 OF 2015

Dated : 23rd March, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudary
Mr. V.A. Deshmukh

Counsel for the Respondent (s) : Ms. Swapna Seshadri and
Mr. Sandeep Rajpurohit for for R-1

ORDER

Ms. Swapna Seshadri, learned counsel for the Respondent Commission has argued all the issues and completed her arguments.

Post this batch of Appeals for rejoinder submission of the Appellant on

07.04.2016.

(I.J. Kapoor)
Technical Member
vt/mk

(Justice Surendra Kumar)
Judicial Member